

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI: DATED THE 2nd July, 1984.

NOTIFICATION  
(INCOME-TAX)

No. 5893 (F.No.187/4/84-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679 (F.No.187/2/74-IT(AI) dated 20.7.1974 amended from time to time.

Existing entries under column (1), (2) and (3) against Sl.No.2, 2A, 2B shall be substituted; Sl.No.2C shall be added as follows:-

SCHEDULE

| COMMISSIONER<br>OF INCOME-TAX<br>(1) | HEADQUARTERS<br>(2) | JURISDICTION<br>(3)   |
|--------------------------------------|---------------------|---|
| 2. Andhra Pradesh-I                  | Hyderabad.          | 1. Circle-I, Hyderabad.<br>2. Company Circle, Hyderabad.<br>3. Salary Circle, Hyderabad.<br>4. Spl.Inv.Circle-I, Hyderabad.<br>5. Films Circle, Hyderabad.<br>6. Survey Circle, Hyderabad.<br>7. Survey Circle, Warrangal.<br>8. Survey Circle, Vizag.<br>9. Survey Circle, Kakinada.<br>10. Survey Circle, Vijayawada.<br>11. Survey Circle, Guntur.<br>12. Survey Circle, Nellore.<br>13. Survey Circle, Thirupathi.<br>14. Survey Circle, Kurnool.<br>15. Thirupathi Circle.<br>16. Chittoor Circle.<br>17. I.A.C.(ACQ.), Hyderabad. |
| 2A. Andhra Pradesh-II                | Hyderabad.          | 1. Circle-II, Hyderabad.<br>2. Circle-IV, Hyderabad.<br>3. Sangareddy.<br>4. Nalgonda.<br>5. Nizamabad.<br>6. Nirmal Circle.<br>7. Karimnagar Circle.<br>8. Warrangal Circle.<br>9. Kamham Circle.<br>10. Mahaboobnagar Circle.<br>11. Estate-Duty Cir., Hyderabad.<br>12. Estate-Duty Cir., Kakinada.<br>13. Estate-Duty Cir. Guntur.  |